Papers Laid

## Notification of the Ministry of Information and Broadcasting

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): Sir, I lay on the Table, under Section 34 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990, a copy (in English and Hindi) of the Ministry of Information and Broadcasting Notification No. G.S.R. 464 (E), dated the 20th June, 2012, publishing the Prasar Bharati (Broadcasting Corporation of India) Salaries, Allowances and other Conditions of Service of Chairman, Whole-time Members and Part-time Members (Amendment) Rules, 2012. [Placed in Library. *See* No. L.T. 7122/15/12]

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): Sir, I lay on the Table, under sub-section (1) of Section 28 of the said Act, a copy (in English and Hindi) of the Ministry of Coal Notification No. G.S.R. 349 (E), dated the 10th May, 2012, amending Second Schedule of the Mines and Minerals (Development and Regulation) Act, 1957. [Placed in Library. *See* No. L.T. 7156/15/12]

## Notifications of the Ministry of Corporate Affairs

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJEEV SHUKLA): Sir, on behalf of Shri R.P.N.Singh, I lay on the Table:—

- (i) A copy (in English and Hindi) of the Ministry of Corporate Affairs Notification F. No. CWR (1) 2012, dated the 25th May, 2012, publishing the Cost and Works Accountants (Amendment) Regulations, 2012, under Section 40 of the Institute of Works Accountants Acts, 1959. [Placed in Library. See No. L.T. 7233/15/12]
- (ii) A copy (in English and Hindi) of the Ministry of Corporate Affairs Notification No. 710/1(M)/2, dated the 4th June, 2012, publishing the Company Secretaries (Amendment) Regulations, 2012, under Section 40 of the Company Secretaries Act, 1980. [Placed in Library. *See* No. L.T. 7232/15/12]
- (iii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Corporate Affairs, under Section 30B of the Chartered Accountants Act, 1949:—
  - G.S.R. 441 (E), dated the 12th June, 2012, amending Notification No.
    G.S.R. 38 (E), dated the 19th January, 2011, to substitute certain entries in the original Notification.